

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 325 of 2018**

**IN THE MATTER OF:**

**Shubham Ginning Pressing Pvt. Ltd.**

**...Appellant**

**Versus**

**Dena Bank**

**...Respondent**

**Present:**

**For Appellant :            Mr. Jaspal Singh, Advocate**

**ORDER**

**02.07.2018**        By the impugned order, the Adjudicating Authority (National Company Law Tribunal), Ahmedabad Bench, Ahmedabad has issued notice to the 'Financial Creditor' (Respondent) in the application filed under Section 10 of the Insolvency and Bankruptcy Code, 2016 by the 'Corporate Applicant'. We find no reason to interfere in the order. The appeal is dismissed. No cost.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)